

Review Petn. No.5/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

Heard Mr. B Bhattacharjee, learned counsel for the review petitioner and Mr. ND Chullai, learned Sr. GA appearing for the State respondents No.1-6.

Learned counsel for the review petitioner prays for listing this case in the next available Bench.

The prayer is granted.

The Registry is directed to show the name of Mr. ND Chullai, learned Sr. GA appearing for the respondents in the Cause List.

JUDGE

JUDGE

Lam

WA No.9/2011

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by Mr. I Bareh, learned counsel for the
appellant, list this case on after one week.

JUDGE

JUDGE

Lam

WA No.13/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel appearing for the parties, list this case after four weeks.

JUDGE

JUDGE

Lam

WA No.22/2014

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for, list this case after two weeks.

JUDGE

JUDGE

Lam

WA No.23/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel for the appellant,
list this case after one week.

JUDGE

JUDGE

LAM

WA No.34/2010

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by Mr. VK Jindal, learned senior counsel
appearing for the respondent, list this case on *12.05.2014*.

JUDGE

JUDGE

Lam

WA No.37/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

We have perused the judgment and order of the learned Single Judge dated 23.09.2013 and also heard the submissions of the learned counsel appearing for the parties, we are of the considered view that the sufficient materials have made out for admitting the appeal. Accordingly, the appeal is admitted for hearing.

List this appeal for final hearing in the usual course.

JUDGE

JUDGE

Lam

WA No.43/2011

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by the learned counsel for the appellants,
list this case after a week.

JUDGE

JUDGE

Lam

WA No.43/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

Learned counsel for the appellant prays for further two days time for taking steps for service of notice to the respondent No.4 by registered post with AD.

The prayer is granted.

List this case after three weeks.

JUDGE

JUDGE

Lam

WA No.49/2010

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by learned counsel for the appellant, list
this case in the next available Bench.

JUDGE

JUDGE

Lam

WA No.49/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

Learned counsel for the appellant prays for further two days time for taking steps for service of notice to the respondent No.4 by registered post with AD.

The prayer is granted.

List this case after three weeks.

JUDGE

JUDGE

Lam

WP(C)No.161/2012

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for, list this case on after two weeks.

JUDGE

JUDGE

Lam

WP(C)No.187/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for by Mr. R Deb Nath, learned counsel appearing for the respondents, list this case after one week.

JUDGE

JUDGE

Lam

WP(C)No.262/2013

BEFORE
THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S R SEN

05.05.2014

(T Nandakumar Singh, J)

As prayed for, list this case in the next available Bench.

JUDGE

JUDGE

Lam